

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 44

**CA 414/2018 in CP 1502/2018**

CORAM:

SH. PRABHAT KUMAR  
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Anand Gangadhar Puranik & Ors**  
**Vs.**  
**Shree Dhootapapeshwar Ltd & Ors**

*Appearance (via video-conference):*

For the Applicant : Ms Shobhana Narayan i/b Khaitan  
& Co  
For the Respondent : None present

Section 241-242 of Companies Act, 2013

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 11.05.2023, for further consideration and hearing.

**Sd/-**

**Sd/-**

PRABHAT KUMAR  
Member (Technical)

H. V. SUBBA RAO  
Member (Judicial)

10.03.2023  
*Vedant*